

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4688
ANSWERED ON:07.08.2009
IMPORT DUTY ON EDIBLE OILS
Rajesh Shri M. B.

Will the Minister of FINANCE be pleased to state:

- (a) whether there has any reduction of import duty on edible oil over the last three years; and
- (b) if so, the details thereof and the reasons therefore?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

(a): No, Sir.

(b): Import duty on edible oil has been progressively reduced in order to augment the availability of this essential commodity at reasonable prices to the domestic consumer. Basic Customs duty on edible oils ranged from 45% to 100% in August, 2006. Currently crude edible oils are fully exempt from basic customs duty while refined edible oils attract a uniform basic customs duty of 7.5%.